

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 07.09.2020**

**CIVIL CASES**

| <b><u>I SESSION</u></b> |                         |                    |                    | <b><u>II SESSION</u></b>                                  |                         |                    |                    |
|-------------------------|-------------------------|--------------------|--------------------|---|-------------------------|--------------------|--------------------|
| <b>SL. NO</b>           | <b>CASE NOS.</b>        | <b>ADVOCATES</b>   |                    | <b>SL. NO.</b>  | <b>CASE NOS.</b>        | <b>ADVOCATES</b>   |                    |
|                         | <b><u>ARGUMENTS</u></b> | <b><u>Pltf</u></b> | <b><u>Deft</u></b> |   | <b><u>ARGUMENTS</u></b> | <b><u>Pltf</u></b> | <b><u>Deft</u></b> |
| 1.                      | MA 27/2016              | RK                 | SDS                | 1.  | OS 619/2016             | BLS                | -                  |
| 2.                      | RA 25/2018              | SV                 | KNS/HV             | 2.  | MVC 59/2014             | DHP                | YMS                |
| 3.                      | RA 15/2019              | AR                 | DSM                | 3.  | MC 11/2018              | BKJ                | YHP                |
| 4.                      | OS 409/2013             | BD                 | SN                 | 4.  | RA 79/2016              | SRR                | SMR                |
| 5.                      | OS 689/2013             | RN                 | MS                 | 5.  | RA 15/2018              | SM                 | CM/KKM             |
| 6.                      | OS 79/2014              | KSL                | -                  | 6.  | MA 1/2020               | KSL                | AS                 |
| 7.                      | OS 691/2013             | NSK                | -                  | <b><u>HEARING</u></b>                                     |                         |                    |                    |
| 8.                      | MA 7/2018               | GCS                | CJ                 | 7.  | OS 111/2013             | MR                 | BRK/SMR            |
| 9.                      | MISC. 37/2013           | GTR                | NJ                 | 8.  | OS 269/2017             | TSR                | RKN/KLR            |
| 10.                     | MISC.19/2013            | KPJ                | PR/RBS             | 9.  | OS 309/2018             | KBJ                | GKN                |
| 11.                     | MVC 91/2013             | HCR                | BK/DNH             | <b><u>EVIDENCE</u></b><br><b><u>(Only through VC)</u></b> |                         |                    |                    |
| 12.                     | MISC. 51/2014           | KRS                | MNS                | 10.   | OS 247/2009             | DLK                | PRG/RK             |
| 13.                     | OS 559/2016             | NG                 | NKS                | 11.   | OS 67/2010              | BSKM               | KKM/NN             |
| 14.                     | OS 181/2009             | BG                 | PMS/RK             | 12.   | OS 279/2015             | RB                 | NGR/HR             |
| <b><u>HEARING</u></b>   |                         |                    |                    | 13.   | OS 583/2015             | OMG                | KBJ                |
| 15.                     | OS 217/2009             | ASK                | BSK/BRK            | 14.   | OS 267/2015             | TNB                | SMR                |
|                         |                         |                    |                    | 15.   | OS 573/2016             | GMG                | NHP                |

Judge,

Prl. Senior Civil

Nelamangal

a.

**NOTE:-**

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 07.09.2020

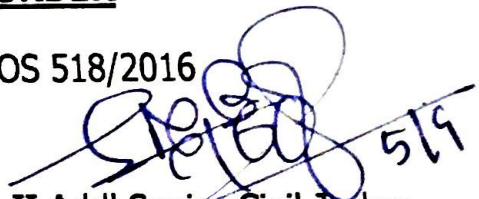
| CIVIL CASES                     |                                |
|---------------------------------|--------------------------------|
| I Session                       | II Session                     |
| <b><u>ARGUMENTS</u></b>         | <b><u>HEARING</u></b>          |
| 1.OS 42/2011                    | 1. OS 442/2013                 |
| 2. OS 330/2013                  | 2. OS 510/2013                 |
| 3. RA 98/2016                   | 3. OS 622/2016                 |
| 4. MA 20/2018                   | 4. OS 304/2017                 |
| <b><u>HEARING</u></b>           | 5. OS 370/2017                 |
| 5. OS 1736/2009                 | 6. OS 234/2018                 |
| 6. OS 182/2012                  | 7. OS 408/2018                 |
| 7. OS 176/2013                  | 8. OS 488/2018                 |
| 8. OS 156/2014                  | 9. FDP 30/2009                 |
| 9. OS 518/2014                  | 10. MVC 62/2014                |
| 10. OS 488/2015                 | <b><u>ARGUMENTS</u></b>        |
| 11. OS 2/2017                   | 11. RA 44/2018                 |
| 12. OS 90/2017                  | 12. MA 8/2019                  |
| 13. OS 74/2018                  | 13. MA 18/2019                 |
| 14. OS 237/2020                 | 14. MC 46/2019                 |
| <b><u>EVIDENCE</u></b>          | <b><u>EVIDENCE</u></b>         |
| 15. MC 68/2019 ( Only for V.C.) | 15.MC 52/2019 ( Only for V.C.) |

  
5/9  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 07.09.2020**  
**CIVIL CASES**

| <b>I Session</b> |                         | <b>II Session</b> |                         |
|------------------|-------------------------|-------------------|-------------------------|
| <b>Sl. No.</b>   | <b>Case Nos.</b>        | <b>Sl. No.</b>    | <b>Case Nos.</b>        |
|                  | <b><u>ARGUMENTS</u></b> |                   | <b><u>ARGUMENTS</u></b> |
| 1.               | MA 44/2013              | 1.                | MISC 46/2014            |
| 2.               | OS 357/2016             | 2.                | MISC 6/2013             |
| 3.               | MISC 58/2013            | 3.                | RA 36/2017              |
| 4.               | ECA 1/2015              |                   | <b><u>HEARING</u></b>   |
|                  | <b><u>HEARING</u></b>   | 4.                | OS 905/2009             |
| 5.               | OS 628/2014             | 5.                | OS 305/2020             |
| 6.               | OS 69/2015              | 6.                | OS 1240/2009            |
| 7.               | OS 192/2016             | 7.                | OS 687/2009             |
| 8.               | OS 429/2016             | 8.                | MISC 35/2014            |
| 9.               | FDP 17/2016             |                   | <b><u>EVIDENCE</u></b>  |
| 10.              | FDP 7/2019              | 9.                | OS 1365/2009 (Only VC)  |
|                  | <b><u>EVIDENCE</u></b>  | 10.               | OS 86/2013 (Only VC)    |
| 11.              | OS 338/2012 (Only VC)   | 11.               | OS 764/2015(Only VC)    |
| 12.              | OS 1283/2009 (only VC)  | 12.               | OS 28/2016 (Only VC)    |
| 13.              | OS 698/2013 (Only VC)   | 13.               | OS 413/2014 (Only VC)   |
| 14.              | OS 939/2009 (Only VC)   | 14.               | OS 204/2016 (Only VC)   |
| 15.              | OS 413/2015 (Only VC)   |                   | <b><u>ORDER</u></b>     |
|                  |                         | 15.               | OS 518/2016             |

  
II Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

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**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 07-09-2020**

**Morning Session**

**Afternoon Session**

| Sl. No | Case No      | Stage     | Sl. No | Case No      | Stage     |
|--------|--------------|-----------|--------|--------------|-----------|
| 1      | OS 76/1997   | Arguments | 16     | OS 21/2014   | Arguments |
| 2      | OS 104/1998  | Arguments | 17     | OS 435/2018  | Arguments |
| 3      | OS 377/2013  | Arguments | 18     | CC 41/2010   | Arguments |
| 4      | Misc19/2012  | Arguments | 19     | CC 1934/2014 | Hearing   |
| 5      | CC 1174/2019 | Arguments | 20     | OS 265/2017  | Hearing   |
| 6      | OS 95/2011   | Hearing   | 21     | OS 389/2017  | Hearing   |
| 7      | OS 125/2016  | Hearing   | 22     | OS 469/2017  | Hearing   |
| 8      | OS 449/2016  | Hearing   | 23     | OS 163/2019  | Hearing   |
| 9      | Misc 6/2014  | Hearing   | 24     | OS 207/2019  | Hearing   |
| 10     | FDP 3/2014   | Hearing   | 25     | OS 245/2019  | Hearing   |
| 11     | OS 427/2016  | Evidence  | 26     | OS 247/2020  | Hearing   |
| 12     | OS 27/2017   | Evidence  | 27     | OS 430/2019  | Evidence  |
| 13     | OS 269/2019  | Evidence  | 28     | PCR 366/2019 | Evidence  |
| 14     | PCR 284/2018 | Evidence  | 29     | PCR 59/2020  | Evidence  |
| 15     | PCR 37/2020  | Evidence  | 30     | PCR 141/2020 | Evidence  |

Note:

Separate cancelled cases list will be notified.

*Mn*  
*2/9/20*  
Prl. Civil Judge & J M F C.  
Nelamangala.



IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

**P.O: CHINMAYEE.R.H**  
**CAUSE LIST DATED 07-09-2020**  
**AFTERNOON SESSION**

| SL.NO. | CASE NO.     | STAGE     | PLAINTIFF/<br>COMPLAINANT/<br>ADVOCATES | DEFENDANT/<br>ACCUSED/<br>ADVOCATES |
|--------|--------------|-----------|---|-------------------------------------|
| 1      | O.S.140/2014 | Arguments | AS                                      | NRN                                 |
| 2      | EX. 1/2012   | Hear      | KRG                                     | SMR                                 |
| 3      | O.S.306/2017 | Hear      | GC                                      | DSJ                                 |
| 4      | O.S.524/2018 | Evidence  | MD                                      | KNS                                 |
| 5      | O.S.374/2015 | Evidence  | RV                                      | Exp                                 |
| 6      | O.S.265/2019 | Evidence  | HH                                      | HRK                                 |
| 7      | O.S.444/2019 | Evidence  | NS                                      | GS                                  |
| 8      | O.S.268/2018 | Evidence  | Exp                                     | NGR                                 |
| 9      | OS 442/2018  | Evidence  | KNS                                     | KKM                                 |
| 10     | OS 52/2019   | Evidence  | THR                                     | GSP                                 |
| 11     | OS 290/2017  | Evidence  | CKR                                     | KKM                                 |
| 12     | OS 144/2018  | Evidence  | PC                                      | Exp                                 |
| 13     | OS 444/2017  | Evidence  | KNS                                     | KKM                                 |
| 14     | OS 360/2018  | Evidence  | AS                                      | Exp                                 |
| 15     | OS 228/2016  | Evidence  | MN                                      | NRN                                 |

**NOTE:** Evidence will be recorded through Video Conference only

*Ch 5/9/2020*  
I Addl. CJ & JMFC,  
Nelamangala

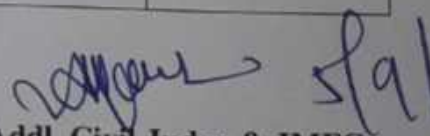
II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 07-09-2020

MORNING SESSION

| Sl.No | Case No.     | Stage     | Plaintiff/<br>complainant<br>Advocate | Defendant/<br>Accused<br>Advocate |
|-------|--------------|-----------|---------------------------------------|-----------------------------------|
| 1.    | OS 428/2008  | Arguments | JSD                                   | JN, BG                            |
| 2     | OS 206/2017  | Arguments | MBS                                   | KSL                               |
| 3     | OS 433/2007  | Hearing   | BRS                                   | KNS                               |
| 4     | OS 237/2010  | Hearing   | RDS                                   | KKM                               |
| 5     | OS 175/2011  | Hearing   | NK                                    | BPG                               |
| 6     | OS 176/2011  | Hearing   | NK                                    | BPG                               |
| 7     | OS 177/2011  | Hearing   | NK                                    | BPG                               |
| 8     | OS 260/2011  | Hearing   | KKM                                   | TMV                               |
| 9     | OS 414/2011  | Hearing   | AS                                    | RK                                |
| 10    | OS 449/2012  | Hearing   | LKR                                   | APR,MMD                           |
| 11    | OS 443/2008  | Evidence  | HV                                    | CKR                               |
| 12    | PCR 389/2017 | Evidence  | BHK                                   |                                   |
| 13    | PCR 339/2018 | Evidence  | CR                                    |                                   |
| 14    | PCR 391/2019 | Evidence  | DNM                                   |                                   |
| 15    | PCR 44/2020  | Evidence  | KNG                                   |                                   |

II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 07-09-2020

| AFTER NOON SESSION |              |           |                                       |                                   |
|--------------------|--------------|-----------|---------------------------------------|-----------------------------------|
| Sl.No              | Case No.     | Stage     | Plaintiff/<br>complainant<br>Advocate | Defendant/<br>Accused<br>Advocate |
| 16                 | OS 143/2018  | Arguments | CP                                    | SRG,LS                            |
| 17                 | OS 371/2013  | Hearing   | PS                                    | MS                                |
| 18                 | OS 391/2014  | Hearing   | BMH                                   | SMH,MS                            |
| 19                 | OS 62/2016   | Hearing   | APL                                   | MPA                               |
| 20                 | OS 254/2017  | Hearing   | KRG                                   | RJ                                |
| 21                 | OS 305/2017  | Hearing   | KNS                                   | KBJ                               |
| 22                 | OS 483/2018  | Hearing   | LKS                                   | DHS                               |
| 23                 | OS 51/2019   | Hearing   | MSY                                   | CHG                               |
| 24                 | OS 69/2007   | Evidence  | KNS                                   | KG                                |
| 25                 | OS 467/2007  | Evidence  | KKM                                   | SK                                |
| 26                 | OS 372/2012  | Evidence  | KKM                                   | RK                                |
| 27                 | PCR 48/2020  | Evidence  | HSL                                   |                                   |
| 28                 | PCR 105/2020 | Evidence  | KNN                                   |                                   |
| 29                 | PCR 379/2018 | Evidence  | SER                                   |                                   |
| 30                 | PCR 6/2020   | Evidence  | CN                                    |                                   |

  
II Addl. Civil Judge & JMFC  
Nelamangala

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2. Separate cancelled cause list will be notified.